



**OFFICE OF
THE PRL. DISTRICT & SESSIONS JUDGE,
RAICHUR, DATE: 04.09.2020.**

CLOSURE NOTIFICATION

It is hereby notified to the Learned Advocates/ Litigants/Public/Party-in-person/Officers and Staff of the Family Court, Raichur that, the Judicial and Administrative functions of the above said court is hereby suspended with immediate effect from **3:00 PM on 04.09.2020 and 05.09.2020** for sanitization of Family Court, Raichur due to unavoidable circumstances.

The Family Court will re-open on 07.09.2020.

04/09/2020
(**MUSTAFA HUSSAIN S A**),
Prl District & Sessions Judge,
Pri. Dist. & Sessions Judge
RAICHUR

2088/20

Copy submitted to the Registrar General, Hon'ble High Court of Karnataka, Bengaluru.

Copy for information.

1. The Prl. Judge, Family Court, Raichur.
2. The President, Bar Association, Raichur.
3. The Superintendent of Police, Raichur.
4. The Superintendent, , Raichur.
5. Office file. *Dist Prison*